NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. 204/2007 C.A. 42/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name of the Company Under Section		Ramesh Kumar Agarwal & OrsVs-Ramesh Kumar & Co. Pvt. Ltd. & Ors 397/398		

I.MR. JISHNU CHOUDHURY, ADU 2. MR. SAUMANDHO GHOSE, ADU 3. MR. A. A GARWALLA, ADU 4. MR. RATUL DAS, ADU 5. MILS. FARNAZ NASIM, ADU

Applicant

F. Nasing. 8/11/17

P.N. Sharma, Adv Anung Basu, Adv

petitioner in C. 1.42/2010

8/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Petitioner has filed supplementary affidavit against which no rejoinder has been filed. Ld. Counsel for the respondents made a request

that she may be given time for filing rejoinder. Prayer is allowed subject to payment of Rs. 5,000/- as cost, which shall be paid to the Prime Minister's National Relief Fund. Reply may be filed after paying the cost within 2 weeks.

List on 20/12/2017.

(Jinan K.R.)

Member (J)

Tues StylA

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(Vijai Pratap Singh) Member (J)